



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-007/NCLAT/CHN BEN/2025

Dated: 12th Aug 2025

NOTICE

Please take notice that the next date of hearing in the following matters listed in Chennai Bench on 08.08.2025 is 18.08.2025

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan R2
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel

By order of Hon'ble Member (Judicial)

Chennai Bench

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